

### Vidhan Sabha Question

Name of Department : Public Works  
Starred Question No. : 4837  
Date of Reply : 05.03.2022  
Subject : Nehra-Shaltu-Dargot and Khatnol-Daribag Road.  
Asked by : Sh. Vikramaditya Singh (Shimla Rural)  
Concerned Minister : Chief Minister

Question	Reply
<p>Will the Chief Minister be pleased to state:- (a) is it a fact that construction work of Nehra-Shaltu-Dargot road has been stopped since last 9 Months; (b) if yes, what are the reasons; (c) by what time this road work will be completed; details be given; and (d) what is the status of tendering of construction of Khatno-Daribag road; by when the road work will be completed?</p>	<p>(a), (b), (c) &amp; (d) The information has been laid on the Table of the House.</p>

Information related to Starred Assembly Question No. 4837 asked by Shri Vikramaditya Singh (Shimla Rural)

- (a) Nehra-Shaltu-Dargot road:- No, Sir. The construction work of Nehra-Shaltu-Dargot road has not been stopped since last 9 months. In fact the construction of retaining walls and cross drainage work on Nehra-Shaltu-Dargot road was going on upto start of winter season. However, the formation cutting work was stopped in July 2021 as objections were raised by the land owners for disposal of excavated material /earth.
- (b) Due to road cutting, some excavated material fell on the valley side for which objections were raised by the land owners. Therefore the contractor stopped the formation cutting work in July 2021 and continued with soling and C.D. works.
- (c) The remaining work will be started shortly and shall be completed by 31.10.2022.
- (d) Khatnol-Daribag road:- In fact, the correct name of this road is Khatnol-Dandibag road and not Khatnol-Daribag road. The total length of Khatnol-Dandibhag road is 6.150 Km. The work for Construction of Khatnol Dandibhag road has been sanctioned under NABARD RIDF-XXVI for Rs. 748.88 Lacs. During the first call of the tender for this work the lowest bid was not in accordance with the guidelines of Government therefore the tender was re-invited and approved by Department on 15.11.2021. However, before the award of the work, one of the bidders filed Court Case in the Hon'ble High Court. The Hon'ble High Court has stayed the award. The work can be awarded as per the decision / judgment by the Hon'ble High Court of H.P. The period for completion of work is 18 months after award of the work.